## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 10/(MAH)/2016 CA No. 33/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2017

NAME OF THE PARTIES:

Satish Pawa

V/s.

Jagat Agro Commodities Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME	DESIGNATION	SIGNATURE
1 SAMILITAMAJAN ANIBANAJAN	Adv. f. Pitter	S. h. 111. h.y.
2 Nirman Shama	Adu for Superdent No. 2 to 4	Masne.

## **ORDER**

## CA 33 in TCP 10/ 397-398/NCLT/MB/MAH/2016

At request of the parties, list this matter on 27.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)